

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

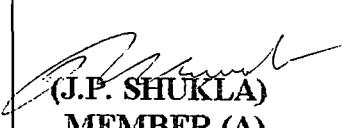
APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p>19.05.2008.</p> <p><u>CP 18/2008 (OA No. 145/2008)</u></p> <p>Dr. Saugath Roy, Counsel for applicant.</p> <p>Heard learned counsel for the applicant.</p> <p>This Contempt Petition has been filed against the stay order dated 25.04.2008 <i>passed in OA No. 145/2008.</i></p> <p>Learned counsel for the applicant submitted that this Tribunal has not extended the stay order dated 25.04.2008 and has also disposed of the OA vide order dated 08.05.2008.</p> <p>In view of the subsequent development, the Contempt Petition has become <i>infructuous and shall stand disposed of accordingly.</i></p> <p> (J.P. SHUKLA) MEMBER (A)</p> <p> (M.L. CHAUHAN) MEMBER (J)</p> <p>AHQ</p> <p><i>Copy Shw. m/s 420</i></p>